Written Answers to		[12 AUG., 2013]		Unstarred Questions 273	
1	2	3	4	5	6
19.	Meghalaya	618.98	178.86	0	
20.	Mizoram	246.4	60	178.8	
21.	Nagaland	14.86	866.1	1036.4	
22.	Odisha	12.5	113.44	0	
23.	Puducherry	0	154.8	0	
24.	Punjab	489.57	160	96.51	
25.	Rajasthan	3097.37	4773.5	3890.32	845.62
26.	Sikkim	223.2	1030	261.63	
27.	Tamil Nadu	45.08	2798.78	127.95	
28.	Tripura	91.23	0	401.9	
29.	Uttarakhand	2489.67	592.9	123	
30.	Uttar Pradesh	635.21	2185.87	2675.35	
31.	West Bengal	1247.02	811.95	382.02	
33.	Others CEL, REIL, NABARD, RRBs, NGOs and System Integrators, etc.)	5986.75	14691.33	17526.01	3507.68
	Total:	25445.58	48326.01	39916.47	6043.3

Solar energy enabled power supply to villages

716. SHRIMATI RAJANI PATIL: SHRI PIYUSH GOYAL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has formulated any scheme of adopting certain pockets or villages in a district to provide solar energy enabled power supply;
 - (b) if so, the details thereof along with funds allocated, State/UT-wise; and

(c) the present status of implementation of the scheme, State/UT-wise?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir.

(b) and (c) The Ministry had been implementing Remote Village Electrification (RVE) Programme for providing financial support for lighting/basic electrification in those remote unelectrified census villages and unelectrified hamlets of electrified census villages where grid extension was not found feasible by the State Governments and hence were not covered under the Rajiv Gandhi Gramin Vidyutikaran Yojana. Under the programme, 12771 nos. of villages/hamlets have been sanctioned and 10154 nos. of village and hamlets are reported to be completed as on 30th June, 2013. The State/UT-wise details of villages/hamlets sanctioned, reported to be completed and CFA released are given in the Statement.

Statement

State/UT-wise details of villages/hamlets sanctioned, reported to be completed and CFA released

Sl. No.	State	No. of villages and hamlets sanctioned	No. of villages and hamlets reported to	CFA released (Rs. in lakh)
			be completed	
1	2	3	4	5
1.	Arunachal Pradesh	298	297	1584.08
2.	Andhra Pradesh	13	13	146.97
3.	Assam	2192	1883	11580.1
4.	Chhattisgarh	682	568	3435.97
5.	Delhi*	0	0	24.96
6.	Goa	19	19	10.24
7.	Gujarat	38	38	88.88

Written Answers to		[12 AUG., 2013]	Unstarre	Unstarred Questions 275	
1	2	3	4	5	
8.	Haryana	286	286	276.42	
9.	Himachal Pradesh	22	21	251.88	
10.	Jammu and Kashmir	471	349	7819.99	
11.	Jharkhand	720	493	6877.2	
12.	Karnataka	79	30	174.98	
13.	Kerala	607	607	340.65	
14.	Madhya Pradesh	623	515	3465.16	
15.	Maharashtra	353	340	3629.7	
16.	Manipur	240	240	2329.19	
17.	Meghalaya	163	149	863.85	
18.	Mizoram	20	20	144.75	
19.	Nagaland	11	11	100.817	
20.	Odisha	1743	950	5788.85	
21.	Rajasthan	430	382	2811.46	
22.	Sikkim	13	13	16.64	
23.	Tamil Nadu	184	131	433.76	
24.	Tripura	1029	842	4989.38	
25.	Uttarakhand	818	594	2414.34	
26.	Uttar Pradesh	507	184	3808.86	
27.	West Bengal	1210	1179	8075.5	
	Total:	12771	10154	71484.577	

^{*}Funds may he released for carrying out evaluation of the scheme.